

(f) 400 Non-formal education centres and 200 play centres are running.

8. *Medical and Health.*

- (a) 32 new Allopathic and 87 Ayurvedic Dispensaries were opened.
- (b) 21 new Sub-Centres were started and 35 P.H.Cs. were upgraded to Referral Hospitals.
- (c) 13 M.H.Cs. were sanctioned, of which 9 started and 4 are under construction,

9. *Rural Water Supply.*

- (a) 66 P & T Schemes completed and 2500 Hand Pumps have been installed.
- (b) 1520 problematic villages were provided with drinking water facilities.

Detection of Foreign Nationals

8866. SHRI AMAR ROYPRADHAN : Will the Minister of HOME AFFAIRS be pleased to state ;

(a) whether Government have formulated any guidelines for the detection of foreign nationals in the country ;

(b) if so, the details thereof ; and

(c) if not the reasons there for ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) to (c). Foreigners staying unauthorisedly are dealt with in accordance with relevant laws and rules made thereunder. Instructions are also issued from time to time for the guidance of executive authorities.

उत्पादन वितरण और बिक्री की समन्वित नीति

8867. श्री राम प्यारे पनिका : क्या उद्योग मंत्री यह यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार का विचार उत्पादन वितरण और बिक्री के लिए एक समन्वित नीति बनाने का है ; और

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है और यह नीति कौन-सी तारीख से लागू होगी ?

उद्योग तथा इस्पात और खान मंत्री (श्री नारायण दत्त तिवारी) : (क) जी, नहीं । किन्तु, सीमेंट, कागज जैसी कुछ वस्तुओं के वितरण और मूल्य पर पहले से ही कुछ नियंत्रण लागू है ।

(ख) प्रश्न ही नहीं उठता ।

Reported Torturing of Children in Jails

8868. SHRI D. M. PUTTE GOWDA :

SHRI K. LAKKAPPA :

DR. A. U. AZMI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware of the reports relating to torturing of children in jails ;

(b) if so, full details with instances thereof ; and

(c) the steps proposed to be taken to bring an end to such torturing in jails ?